

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP No. 29/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mahendra Kumar Maharia

...Petitioners

Versus

M3R Seamless Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Archit Bohra, Adv. Lipi Garg, Adv. Mahendra Kumar Mahria, in person
For the Respondent	:	Prateek Kedawat, Adv. Mitesh Sharma, Adv. for ICICI Bank Dheeraj Palia, Adv. for UCO Bank Manoj Kumar Chaudhary, in person

ORDER

List the matter on 06.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 29, 2024